

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00558/2018

Wednesday, this the 3rd day of July, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Madhusoodanan.P.,
Divisional Engineer (L/A),
CM Installation, Telephone Bhavan,
Vellayil, Kozhikode – 673 003.
S/o.Kesavan Nair,
Sathyaa, Kottakunnu,
Chevayur P.O, Kozhikode – 673 017.
2. Boban Lal.V.,
Sub Divisional Engineer (External),
Telephone Exchange, Paruthippara,
Nalanchira P.O., Thiruvananthapuram – 695 015.
S/o.M.Vasudevan, Anizham, Kalpada,
Kallayam P.O., Thiruvananthapuram – 695 043.Applicants

(By Advocate Mr.T.R.Ravi)

v e r s u s

1. Union of India represented by Secretary,
Department of Telecommunication,
Ministry of Communication, Sanchar Bhavan,
New Delhi – 110 001.
2. Bharath Sanchar Nigam Limited
represented by Chairman and Managing Director,
Bharat Sanchar Bhavan, Janpath, New Delhi – 110 001.
3. Director (HR),
Bharath Sanchar Nigam Limited,
Bharat Sanchar Bhavan, Janpath,
New Delhi – 110 001.Respondents

(By Advocate Mr.Jaju Babu, Sr. with Mr.George Kuruvilla [R2-3])

.2.

This application having been heard on 3rd July 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant submitted that the applicants have subsequently been promoted and their grievance has been redressed. He submitted that the O.A may be closed.

2. In the light of the above submission, the O.A is dismissed as withdrawn. No costs.

(Dated this the 3rd day of July 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00558/2018

- 1. Annexure A-1** – A copy of the order dated 11.8.2017 issued by the Hon'ble Supreme Court in SLP No.9815 of 2017.
- 2. Annexure A-2** – A copy of the BSNL Executive Promotion Policy Amendment & Recruitment Rules, 2017.
- 3. Annexure A-3** – A copy of the General terms and conditions for absorption of Group B Officers in BSNL.
- 4. Annexure R-2(a)** – A copy of the promotion order dated 29.6.2018 of the BSNL Corporate Office.
- 5. Annexure R-2(b)** – A copy of the judgment of the Hon'ble Supreme Court dated 2.4.2019 in Civil Appeal 14967/2017.
